Vidarbha Industries Power Limited Filing under clause (ca) of sub-regulation (2) of regulation 13 of the IBBI (Insolvency Resolution Process for Corporate Persons)

SI No.	Category of Creditor	Summary of	Claim Received	Summary o	f Claim Admitted	Amount Contingent Claims	Amount of Claims Not Admitted	Amount of Claims Under Verification	Details in Annexure	Remarks if any
		No. of Claims	In INR	No. of Claims	In INR	In INR	In INR	In INR		
1	Secured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	1	
2	Unsecured financial creditors belonging to any class of creditors	-	-	-	-	-	-	-	2	
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	62,00,04,83,387	2	62,00,03,83,387			1,00,000	3	
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	-	1	-	-	-	-	1	4	
5	Operational creditors (Workmen)	-	•	-	-	-	-	-	5	
6	Operational creditors (Employees)	28	8,99,34,232	28	5,26,15,968	-	3,73,18,264	-	6	
7	Operational creditors (Government Dues)	-	-	-	-	-	-	-	7	
8	Operational creditors (other than Workmen and Employees and Government Dues)	14	5,60,64,00,904	14	5,46,14,60,100	-	-	14,49,40,805	8	
9	Other creditors, if any, (other than financial creditors and operational creditors)	-	-	-	-	-	-	-	9	
	Total	44	67,69,68,18,524	44	67,51,44,59,455	-	3,73,18,264	14,50,40,805		

Note: The above information has been prepared basis the information received by the Resolution Professional as on date. Amount admitted may undergo change in case the Resolution Professional comes across any additional evidence/document warranting such change in admitted amount.

Name of Corporate Debtor: Vidarbha Industries Power Limit Date of Commencement of CIRP: 30 September 2024

List of secured financial creditors belonging to any class of creditors

Г			Details of Claim Received				Details of Claim	Admitted				Amount of any			
:	SI No.	Name of creditor	Date of receipt	of Claim Received Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Total													
г															

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Name of Corporate Debtor: Vidarbha Industries Power Limit Date of Commencement of CIRP: 30 September 2024

List of unsecured financial creditors belonging to any class of creditors

	Details of Claim Received				Details of Claim /	Admitted				Amount of any					
\$	SI No. Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
		Total													

Name of Corporate Debtor: Vidarbha Industries Power Limit Date of Commencement of CIRP: 30 September 2024

List of Secured Financial Creditor (Other than the financial creditor belonging to any class of creditor)

			Details o	f Claim Received		Det	ails of Claim Admitted					Amount of any			
SI	No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	whether	% of voting Share in COC if applicable	Amount of		Amount of claim not	Amount of claim under verification	Remarks if any
Г		CFM Asset	23-Dec-24	58,31,95,92,676	58,31,94,92,676	Term Loan	Note 1				-	-	-	1,00,000	Note 1
	1	Reconstruction Private Limited		58,31,95,92,676	58,31,94,92,676				No	94.06%	1	-	-	1,00,000	
	2	Pallas Holdings	23-Dec-24	3,68,08,90,711	3,68,08,90,711	Foreign Currency Term Loan Facility	Note 1		No	5.94%	-	-	-	-	Note 1
		Limited		3,68,08,90,711	3,68,08,90,711						-	-	-	-	
		Total		62,00,04,83,387	62,00,03,83,387					100.00%	-	-		1,00,000	

Note 1 - The above information has been prepared basis the information received by the Resolution Professional as on date. Amount admitted may undergo change in case the Resolution Professional comes across any additional evidence/ document warranting such change in admitted amount.

Name of Corporate Debtor : Vidarbha Industries Power Limit Date of Commencement of CIRP : 30 September 2024

List of unsecured financial creditors belonging to any class of creditors

			Details of Claim Received				Details of Claim	Admitted				Amount of any			
	SI No. Name of creditor Dat	Date of receipt	Amount claimed	Amount of claim admitted Nature of claim security interest Guarantee re				Whether related party?	% of voting Share in COC if applicable	Amount of contingent claim	mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any	
Г															
Г															
		Total													

Αn	ne	хu	re	5

Name of Corporate Debtor: Vidarbha Industries Power Limited Date of Commencement of CIRP: 30 September 2024

List of Operational Creditors (Workmen)	List of O	perational	Creditors	(Workmen))
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						or operational c		· ,					
	Name of		Details of	f claim received		Details of clai	m Admitted		Amount of	Amount of any			
SI No.	authourised representative If any	Name of Workman	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable		mutual dues that may be set off		Amount of claim under verification	Remarks if any
													·
				-	-				-	-	<u>-</u>	<u>-</u>	

Name of Corporate Debtor: Vidarbha Industries Power Limited Date of Commencement of CIRP: 30 September 2024

List of Operational Creditors (Employees)

Name of Details of claim received Details of claim Admitted													
	Name of		Details of	claim received		Details of clai	m Admitted		Amount of	Amount of any			
SI No.	authourised representative If any	Name of Employees	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting Share in COC if applicable	contingent claim	mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1	Not Applicable	Ajay Kumar Singh	14-Oct-24	13,80,192	7,47,026						6,33,166	-	Note 1
2	Not Applicable	Amol Hande	14-Oct-24	6,63,973	4,74,404						1,89,569	-	Note 1
3	Not Applicable	Aniket Vinod Elkunchwar	14-Oct-24	27,61,319	14,72,206						12,89,113	-	Note 1
4	Not Applicable	Imran Qureshi	14-Oct-24	18,61,747	10,40,047						8,21,699	-	Note 1
5	Not Applicable	Koushlesh Tiwari	14-Oct-24	11,77,030	6,30,563						5,46,466	-	Note 1
6	Not Applicable	Narasimha P Reddy	14-Oct-24	91,00,126	36,85,664						54,14,462	-	Note 1
7	Not Applicable	Pankaj Ramteke	14-Oct-24	51,77,662	27,90,188						23,87,474	-	Note 1
8	Not Applicable	Pradeep Sot	14-Oct-24	1,23,81,727	59,60,359						64,21,368	•	Note 1
9	Not Applicable	Priyank Ambadkar	14-Oct-24	33,57,794	21,93,131						11,64,663	-	Note 1
10	Not Applicable	RAHUL JAKHOTIYA	14-Oct-24	53,60,802	29,33,094						24,27,708	•	Note 1
11	Not Applicable	Rajendra P. Kale	14-Oct-24	94,44,209	45,62,795						48,81,414	-	Note 1
12	Not Applicable	Rajesh Lokhande	14-Oct-24	9,62,141	7,33,637						2,28,504	-	Note 1
13	Not Applicable	Sanjay Jumle	14-Oct-24	85,79,407	36,40,283						49,39,124	•	Note 1
14	Not Applicable	Surendra Kumar Bhagat	14-Oct-24	13,07,759	7,98,382						5,09,377	-	Note 1
15	Not Applicable	Surjyoti Bagchi	14-Oct-24	62,05,645	28,51,663						33,53,982	•	Note 1
16	Not Applicable	Veera Govind Janu	14-Oct-24	13,22,910	7,20,366						6,02,544	•	Note 1
17	Not Applicable	Akshay Vikas Deshpande	14-Oct-24	7,23,693	7,23,693						-	•	Note 1
18	Not Applicable	K Shanmukha Rao Konchada	14-Oct-24	15,56,802	15,56,802						-	•	Note 1
19	Not Applicable	Jinesh Nv	14-Oct-24	7,07,626	7,07,626						-	•	Note 1
20	Not Applicable	Atul Kulkarni	14-Oct-24	8,89,677	7,66,382						1,23,295	•	Note 1
21	Not Applicable	Akash Zalke	14-Oct-24	4,06,301	3,94,848						11,453	•	Note 1
22	Not Applicable	Shailendra Pawar	14-Oct-24	9,55,860	9,55,860						-	•	Note 1
23	Not Applicable	Devendrakumar Kshirsagar	14-Oct-24	4,88,143	3,00,140						1,88,003	•	Note 1
24	Not Applicable	Bhumesh Harinkhede	14-Oct-24	1,80,602	1,80,602						0	•	Note 1
25	Not Applicable	Vishal Jadhao	14-Oct-24	7,99,362	7,99,362						-	-	Note 1
26	Not Applicable	Kundan Jadhao	14-Oct-24	36,64,934	34,27,164						2,37,770	-	Note 1
27	Not Applicable	Amit Gulab Bankar	14-Oct-24	39,83,929	37,38,043						2,45,886		Note 1
28	Not Applicable	Shrikant R Giradkar	14-Oct-24	45,32,860	38,31,638						7,01,222	•	Note 1
				8,99,34,232	5,26,15,968				-	-	3,73,18,264	•	

Note: The above information has been prepared basis the information received by the Resolution Professional as on date. Amount admitted may undergo change in case the Resolution Professional comes across any additional evidence/ document warranting such change in admitted amount.

					A	nnexure 7							1
		Name of Corporate Debtor	r : Vidarbha Industrie	s Power Limited	Date of Commencen	nent of CIRP : 30 Sept	ember 2024						
					List of operational of	reditors (Governmen	t dues)						
21.11	Details of claimant		Details of o	claim received		Details of cla	im Admitted		Amount of contingent	Amount of any	Amount of claim	Amount of claim	
SI No.	Department	Government	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim		% of voting Share in COC if applicable	claim	mutual dues that may be set off	not admitted	under verification	Remarks if any
1													
2													
3													
4													
5													
6													
7													
8													
9													
10													

Name of Corporate Debtor : Hindusthan National Glass & Industries Ltd.

Date of Commencement of CIRP : 30 September 2024

All Amounts are in Indian Rupees

List of operational Creditors (Other than Workmen and Employees and Government dues)

		Details of o	claim received			Details of cl	aim Admitted			Amount of contingent	Amount of any	Amount of claim	Amount of claim	
SI No.	Name of creditor	Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	security interest	Amount covered by Guarantee	Whether related party?	% of voting Share in COC if applicable	claim	mutual dues that may be set off	not admitted	under verification	Remarks if any
1	Bombay Integrated Security		18,09,801	18,09,801	Operational Creditor	NIL	NIL		-		-	-	-	Note 1
	Encotec Energy (India) Pvt Ltd		4,89,43,219	4,89,43,219	Operational Creditor	NIL	NIL		-	•	-	-	-	Note 1
3	New Shubham Travels (Prop. Shubhraj Baidyanath Giri)		34,22,943		Operational Creditor		NIL		-	-	-	-	17,19,560	Note 1
4	VADIM INFRASTRUCTURE PVT		7,67,786	7,67,786	Operational Creditor	NIL	NIL		-	•	-	-	-	Note 1
5	OSM		6,02,34,905	6,02,34,905	Operational Creditor	NIL	NIL		-	-	-	-	-	Note 1
6	New J.B. Enterprises		1,08,38,995	86,96,351	Operational Creditor	NIL	NIL		-	•	-	-	21,42,644	Note 1
7	J.B. Enterprises		22,35,410	5,69,494	Operational Creditor	NIL	NIL		-	-	-	-	16,65,916	Note 1
8	Pathak HD and associated LLP		5,90,000		Operational Creditor	NIL	NIL		-	•	-	-	-	Note 1
9	Prime Guards		45,18,441	45,18,441	Operational Creditor	NIL	NIL		-		-	-	-	Note 1
10	Maharashtra State Electricity Distribution Company Limited		29,40,44,186	28,60,58,125	Operational Creditor	NIL	NIL		-	-	-	-	79,86,061	Note 1
11	Western Coalfields Limited		5,14,94,17,369	5,02,58,00,000	Operational Creditor	NIL	NIL		-		-	-	12,36,17,369	Note 1
12	Axis Trustee Limited		17,00,220	17,00,220	Operational Creditor	NIL	NIL		-		-	-	-	Note 1
	Axis Bank Limited		1,03,30,496	1,03,30,496	Operational Creditor	NIL	NIL		-	-	-	-	-	Note 1
14	Guljar Roadlines		1,75,47,134	97,37,878	Operational Creditor	NIL	NIL		-	-	-	-	78,09,256	Note 1
	Total		5,60,64,00,904	5,46,14,60,100					-		-	-	14,49,40,805	

Note: The above information has been prepared basis the information received by the Resolution Professional as on date. Amount admitted may undergo change in case the Resolution Professional comes across any additional evidence/ document warranting such change in admitted amount.

Name of Corporate Debtor : Vidarbha Industries Power Limited

Date of Commencement of CIRP: 30 September 2024

List of other Creditors (Other than Financial Creditors and Operational Creditors)

SI No.	Name of creditor	Details of claim received		Details of claim Admitted						Amount of any			
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by Guarantee	Whether related party?	Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
1													
2													
3													
4													
5													
6													
7													
8													
	Total								-				

Note: The above information has been prepared basis the information received by the Resolution Professional as on date. Amount admitted may undergo change in case the Resolution Professional comes across any additional evidence/ document warranting such change in admitted amount.